



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 934/2020

Today this the 19th day of November, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Pinki
D/o Dharamveer
Aged about 35 years
Post Assistant Teacher (Primary)
R/o H.No. A-26 Amar Colony
Nangloi, Delhi-110041. Applicant

(through Sh. J.S. Mann)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
5th Floor, Delhi Sachivalaya, New Delhi.

2. Director of Education
DTE of Education
Govt of NCT of Delhi
Civil Lines, Delhi 54.

3. Delhi Subordinate Services Selection Board
Through its Chairman, GNCTD
F-18, Karkardooma, Institutional Area
Delhi 92. Respondents
(through Ms. Esha Mazumdar)

Order (Oral)



Justice L. Narasimha Reddy:

This OA is filed challenging the order dated 09.06.2020 through which the respondents have cancelled the candidature of the applicant for the post of Primary Teacher. The OA was admitted and the respondents have also filed a reply. During the course of hearing on 25.09.2020, we expressed our displeasure about the procedure adopted by the respondents.

2. However, today it is represented by the learned counsel for the respondents, Ms. Esha Mazumdar that the impugned order was withdrawn and the applicant was asked to submit the documents. With this, the grievance of the applicant stands redressed.

The OA is accordingly disposed of.

There shall be no order as to costs.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman